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* IN THE HIGH COURT OF DELHI AT NEW DELHI



CRL.A. 413/2020 & CRL.M.A. 7206/2025

GEETA ARORA @ SONU PUNJABANAppellant

Through: Mr. Tanveer Ahmed Mir,

Sr. Adv. with Mr. Farooq Chaudhary, Ms. Meenakshi Joshi, Ms. Ariana D. Ahluwalia, Ms.

Yashodhara Singh & Mr.

Jvaahid, Advs.

versus

THE STATE (NCT) OF DELHIRespondent

Through: Mr. Aashneet Singh, APP

for the State

W/SI Pankaj Negi, PS-Cyber Cell, Crime Branch

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER 25.03.2025

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At request of the learned Additional Public Prosecutor for the State, list on 02.04.2025.

AMIT MAHAJAN, J

MARCH 25, 2025 "SS"